

**GOVERNMENT OF INDIA
COAL
LOK SABHA**

UNSTARRED QUESTION NO:5896
ANSWERED ON:04.05.2005
INVESTMENT IN COAL SECTOR
Jagannath Dr. M.,Singh Shri Uday

Will the Minister of COAL be pleased to state:

- (a) whether the Coal India Limited has planned to implement its projects by investing several crores of rupees and sought approval of the Government for the same;
- (b) if so, the details thereof;
- (c) whether the revised production targets for its various projects for the year 2005-06 have been worked out;
- (d) if so, the details thereof;
- (e) whether the Government proposes to allow private companies to sell coal produced in captive mines; and
- (f) if so, the details thereof?

Answer

MINISTER OF STATE FOR COAL (DR. DASARI NARAYANA RAO)

(a)&(b) As per present assessment (March`05) the total investment proposed by Coal India Limited (CIL) against 102 projects being taken up during X Plan period is Rs.20210.76 crores with ultimate Project Report (PR) capacity of 252.12 million tonne (Mte) of coal during 2006-07.Out of these 102 projects, 28 projects need to be approved at Government level. Out of these 28, 4 projects have already been approved by Government and 14 projects are in different stages of appraisal/approval of Government level. PR of Balance 10 projects are being prepared for submission to Government for approval.61 projects of X Plan including 4 projects approved by Government have already been approved with an ultimate capacity of 82.62 Mte and capital investment of Rs.3303.33 crores.

(c) & (d) Projects identified to be taken up during X Plan period will contribute 66.63 Mte in 2005-06.Details are enclosed as ANNEXURE.

(e) & (f) Government has decided to permit sale of coal produced by the private companies during the development phase of captive mines to the local Coal India subsidiary company only at a price to be determined by a committee constituted in the Ministry under the Chairmanship of the Additional Secretary (Coal).